

## Annexure-1

Name of the corporate debtor: M/s Patwa Automotive Pvt. Ltd.; Date of commencement of liquidation: 30-09-2022; List of stakeholders as on: 27-04-2023

## List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Kotak Mahindra Bank Limited	23-09-2020	63761145	63761145	SECURED	**	Yes	**	63761145	6.53	NA	NA	0	0	NA
2	Commercial Tax Department, Indore	20-10-2022	105766785	105766785	SECURED	Pro-rata as per decision of Rainbow papers Pvt Ltd	Yes	Pro-rata as per decision of Rainbow papers Pvt Ltd	Covered by law	10.82	NA	NA	0	0	Their % share on total security is 11.47793%
3	Bank of Baroda	15-11-2022	559379145	559379145	SECURED	153926356	No	**	405452790	0.00	NA	NA	0	0	The secured creditor has not relinquished its rights on security, therefore the amount of claim remaining after adjustment of liquidation value of asset is classified as unsecured creditor.
4	Ritwik Finance Enterprises Pvt Ltd	29-10-2022	192572779	192572779	SECURED	26406500	No	**	166166279	0.00	NA	NA	0	0	
			<b>921479854</b>	<b>921479854</b>		<b>180332856</b>			<b>635380214</b>	<b>17.35</b>					


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**Details of Security Interest of Secured Financial Creditors**

S. N.	Secured Creditor	Securities where pari pasu charge with another lender	Collateral Security / Primary Securities where mortgage has been created and having exclusive security interest	Security Interest Value.
1	<p><b>Bank of Baroda</b></p> <p>1)Cash Credit limit of Rs.36.00 Crore.</p> <p>2)Cash Credit limit of Rs.36.00 Crore.</p> <p>3)Term Loan of Rs.0.61Crore</p> <p><b>Total Claim: Rs.418542713/-</b></p>	<p>1)Exclusive 1<sup>st</sup> charge by way of hypothecation of entire Raw Materials, Stock-in-process, Stores &amp; Spares, Packing Materials, Finished Goods and Book-debts of the company, both present and future.</p> <p>2) Exclusive 1<sup>st</sup> charge by way of hypothecation of entire Machineries, equipments, Motor vehicles, cranes, Electrical Installations, Furniture &amp; Fixtures, Office Equipment and other movable Fixed assets of the company, both present and future.</p>	<p>1)EM of Land &amp; Building on Khasra No. 51/4, 50/6 &amp; 49/5/3, PH No 45-admeasuring area 0.549 hectare at village, Lasudia Mori, A.B Road, Indorein the name of Patwa Automotive Pvt Ltd.</p> <p>2) Survey No. 23/1/1, area 0.460 hectare (less Set back area – 670.00sqm hence remaining land area 3930.00sqm) situated at village Chandesri Patwari halka No 41/72, tehsil and district: Ujjain (M.P) in the name of Patwa Automotive Pvt Ltd.</p>	<p>1)Current Realizable value of all the collateral securities (Mortgaged Assets) which is yet to be determined.</p> <p>2)<b>Pari pasu charge with Kotak Mahindra Bank</b> on entire Raw Materials, Stock-in-process, Stores &amp; Spares, Packing Materials, Finished Goods and Book-debts Machineries, Vehicles, Cranes, Electrical Installations, Furniture &amp; Fixtures, Office Equipment and other movable Fixed assets of the company.</p>
2	<p><b>Ritwik Finance Enterprises Private Limited</b></p> <p>Term Loan of Rs. 12.00 Crore</p> <p><b>Total Claim: Rs.157964049/-</b></p>		EM of properties- Land Survey no. 49/5/1 & 50/4, Patwari Halka No. 17, Lasudia Mori, Indore, admeasuring 33582 Sq.ft (0.312 Hectares) in the name of Patwa Automotive Pvt Ltd.	Current Realizable value of the Primary Security (Mortgaged Assets)
3	<p><b>Kotak Mahindra Bank Limited</b></p> <p>Overdraft limit of Rs. 5.85 Crore <b>Total Claim Rs.63761144.94</b></p>	Charge on all existing and future current assets/movable fixed assets of the Borrower.	Not in the name of Patwa Automotive Pvt Ltd.	<b>Pari pasu charge with Bank of Baroda</b> on all the current assets/ movable fixed assets of the company.



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